

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 36 of 2019
IN
APPEAL NO. 22 of 2019 & IA NO. 1483 OF 2018

Dated : 19th March, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. S. Vallinayagam
Mr. G. Umapathy
Ms. S. Amali

Counsel for the Respondent(s)

: Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Ambuj Dixit for R-2

ORDER

As agreed by learned counsel for both the parties, list the matter on
25.03.2019.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/kt